

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:542  
ANSWERED ON:06.05.2013  
AFFORESTATION PROJECTS  
Premajibhai Dr. Solanki Kiritbhai

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

- (a) whether the Government has initiated various environmental protection and afforestation projects in the States/UTs including Gujarat;
- (b) if so, the details thereof and the funds spent by the Government for implementation of these projects in each State;
- (c) whether the Government has received requests from the States to share 50 per cent of the expenditure incurred by them for implementation of these projects; and
- (d) if so, the details thereof and the reaction of the Government thereto?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (d) A statement has been laid on the Table of the House.

Statement referred to in reply to parts (a), (b), (c) and (d) of Lok Sabha Starred Question No. 542 due for answer on 06.05.2013 asked by Dr. Kirit Premjibhai Solanki regarding Afforestation Projects.

(a), (b), (c) and (d)

The Ministry of Environment and Forests (MoEF) is implementing the following major schemes for Afforestation and Environment protection in the country, including the State of Gujarat:

- (1) National Afforestation Programme (NAP) for eco-restoration of degraded forests and adjoining areas of the country through people's participation. Details of funds released under NAP in the last three years is given in Annexure I.
- (2) The National Mission for a Green India (GIM), a new initiative of the Ministry under the National Action Plan on Climate Change, aims to increase forest & tree cover on 5 million ha area, improve quality of forest cover on another 5 million ha area, environmental amelioration through climate mitigation, livelihood security of local communities and also to improve ecosystem services. The funds were released during 2011-12 for preparatory activities, the details of which are given in Annexure II.
- (3) Compensatory Afforestation Fund Management and Planning Authority (CAMPA) inter alia provide assistance for afforestation and forest protection activities. Details of funds released in the last three years are given in Annexure III.
- (4) Intensification of Forest Management Scheme (IFMS) for protection and conservation of forests. Details of funds released to the States in the last three years are given in Annexure IV.
- (5) Forest Grants under Thirteenth Finance Commission are provided for conservation and development of forests by the Ministry of Finance based on recommendations of MoEF. Details of funds released in the last three years are given in Annexure V.
- (6) Centrally Sponsored Scheme on Conservation and Management of Mangroves provides assistance to Coastal States and Union Territories for Mangroves restoration & regeneration. Details of funds released to the States in the last three years are given in Annexure VI.

All these Schemes for Environment Protection and Afforestation mentioned above are 100% Centrally Sponsored, barring IFMS wherein the cost sharing between the Centre and the States is in the ratio of 90:10 for North Eastern and Hill States and 75:25 for other States. No request has been received from State Governments by this Ministry to share 50 per cent of the expenditure incurred by them for implementation of environment protection and afforestation projects.